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Court No. 2.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (O.A.) No. 370 of 1988.

Umesh Kumar Applicant.

Versus

The Addl. Deputy Comptroller & Auditor
General (Commercial), New Delhi & another ... Respondents.

Hon'ble Ajay Johri, A.M.
Hon'ble G.S. Sharma, J.M.

This is an application under Section 19 of the
Administrative Tribunals Act XIII of 1985.

2. The applicant has come up against the transfer
order passed by the respondents on 26.2.1988 and the relieving order
dated 9.3.1988. The applicant's case is that he was appointed as
a Section Officer (Commercial) on probation in the office of the
Accountant General (Audit)-II, U.P. Commercial Audit Wing, Lucknow
and, therefore, within his probation period he should not have been
transferred by the impugned order to Ranchi. In terms of para 7
of the letter dated 25.3.1987, offering him appointment on the post
of Section Officer on probation, the applicant had no right to claim
posting in any other office in IA&AD and he was liable to be posted
to any office of IA&AD in India and abroad in the exigencies of
service as determined by the competent authority. The applicant
has already completed his training on 20.2.1988. The transfer order
was issued on 26.2.1988 and the applicant has been relieved on
transfer with effect from 11.3.1988 by an order dated 9.3.1988.

3. We do not consider that the grounds are adequate
enough to interfere with the impugned transfer order. The applicant
is at the beginning of his career. He has already undergone the
training and the plea that he has not qualified in the departmental

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examinations has no force in the request for staying of the transfer order and for consideration of his request for cancellation of the transfer order.

4. In the relief sought for the applicant has requested for the cancellation of the order dated 26.2.1988 and his release order dated 9.3.1988. We do not consider it necessary to interfere with these orders. The application is, therefore, accordingly rejected with costs on parties.

2. J. A. M.
MEMBER (J).

3/5TR/STEN
MEMBER (A).

Dated: April 4, 1988.

PG.